

The proposed interstate dams submitted by the State Governments, are cleared after techno-economic appraisal by CWC/MoWR which inter-alia includes consideration of earthquake resistance parameters in dams.

Rain water harvesting

*273. SHRIMATI VASANTHI STANLEY : Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has adopted rain water harvesting in Government buildings;
- (b) if so, the details thereof; and
- (c) how much water is being wasted every year due to lack of rain water harvesting?

THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): (a) and (b) Under the central sector scheme of "Study of Recharge to Ground Water" implemented by Central Ground Water Board during the VIII, IX and X Plan periods, roof top rain water harvesting was implemented in 235 Government buildings in different parts of the country. Further, rain water harvesting structures on Government buildings are installed under the demonstrative projects on rain water harvesting and artificial recharge implemented by Central Ground Water Board (CGWB) during XI Plan. Installation of roof top rain water harvesting has also been undertaken by the State Governments. Further, roof top rain water harvesting has been made mandatory by States/Union Territories of Andhra Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Chandigarh, Daman & Diu, NCT Delhi and Puducherry.

(c) No such assessment of water being wasted every year due to lack of rain water harvesting has been made by the Ministry. It is, however, estimated that 36.45 BCM water can be harvested creating approximately 39 lakhs structures namely percolation tanks, check dams, nala bunds, gully plugs, roof top rain water harvesting structures etc.

Vacancies in AIR

*274. SHRI PRAKASH JAVADEKAR: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state: